

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 703 OF 2016 IN  
DFR NO. 3665 OF 2016**

**Dated: 14<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**U. P. Ceramics and Potteries Ltd. ...Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanyat Lodha

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Mr. Abhishek Upadhyay  
Ms. Himanshi Andley for R.1

Mr. Ajatshatru Singh for R.Nos.2, 3 & 4

**ORDER**

Learned counsel for Respondent Nos. 2 to 4 seeks a week's time to enable him to take instructions from the client.

List the matter on **21.02.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/sh*

**(Justice Ranjana P. Desai)  
Chairperson**